

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 314  
449/252/ND/2020**

**IN THE MATTER OF:**

**M/s. Zoom Buildwell Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 25.11.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Ms. Geeta Rani Wadhwa, CS, Mr.  
Raj Rishi, Advocate.**

**For the ROC**

**:**

**For the Income Tax Department**

**:**

**ORDER**

Let registry serve notice by email to Income Tax Department as well as ROC for filing their reply within next 10 days. Post the matter to 07.12.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)